

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 5th DECEMBER, 2022, 10:30 A.M.

(CP (IB) No. 167/CTB/2019), MA (IB) No. 7/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

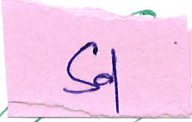
Name of the Company	N.K. Minerals Pvt. Ltd. -Vs- Orissa Mangnise & Minerals Ltd.
Under Section	9 IBC

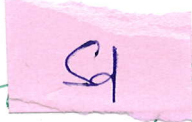
For Petitioner (s) :

For Respondent (s) :

ORDER

Ld. Counsel on both sides present. Due to paucity of time, matter adjourned to 16.01.2023.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)